

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) No.170/KB/2017  
C.A.(IB) No.740/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>TH</sup>AUGUST, 2018, 10:30 A.M

Name of the Company		IDBI Bank Ltd-Vs-MBL Infrastructure Ltd	
Under Section		60 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. RATNANKO BAWERJI, Sr. Adv.
- 2. SHAUNAK MITRA, Adv.
- 3. NEHA SOMANI, Pr. CS

} MBL Infrastructure Ltd  
&  
Mr. Anjanee Kr. Lakhota  
(Applicants)

*Shaukat*  
20/8/2018

ORDER

4. A.K. Dhaloria }  
Ld. Counsel for the Applicant appears. Ld. Counsel for the Respondent, }  
i.e. IDBI, in fact, also appears. He seeks time to file Vakalatnama. It is to be filed }  
alongwith the authority letter. Ld. Counsel for the Respondent seeks time to file }  
Affidavit-in-reply. Time is granted and it is to be filed within two weeks. The }  
matter to come up for further consideration on 26.09.2018 }  
20/8/2018

List the matter on 26<sup>th</sup> September, 2018.

Sd  
(M. B. Gosavi)  
Member(J)